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Irregularities in the implementation of RGGVY

1386. DR. PRABHAKAR KORE: Will the Minister of POWER be pleased to state:

- (a) whether Government is aware that there are some irregularities in the implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);
- (b) if so, the details thereof;
- (c) whether Government has received any complaints in this regard from various States;
- (d) if so, the details thereof for three years, year-wise, State-wise;
- (e) whether Government has ordered any enquiry into irregularities; and
- (f) if so, the details of the outcome of the investigation and the steps taken against culprits in the case?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), complaints regarding alleged irregularities in the States of Jharkhand and Jammu and Kashmir were received. As informed by Project Implementing Agency *i.e.* Jharkhand State Electricity Board, enquiry in districts Garhwa, Latehar and Palamu of Jharkhand, is still going on and final decision is pending. Enquiry in the State of Jammu and Kashmir was made but no substance found. However, Project Implementing Agency *i.e.* NHPC is conducting departmental enquiry in the matter.

(c) and (d) Few complaints of minor nature are received from different corners of the country. The complaints are promptly forwarded to the concerned implementing agencies by Rural Electrification Corporation (REC), the nodal agency for implementation of RGGVY, for taking appropriate action / corrective measures.

(e) and (f) The matter in the State of Jharkhand is under investigation. Enquiry in district Leh-Ladakh of State of Jammu and Kashmir was made but no substance found.

RGGVY in Assam

1387. SHRI SANTIUSE KUJUR: Will the Minister of POWER be pleased to state:

(a) whether the Tea Garden in Assam are not covered under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) if so, the details thereof;

(c) whether the Central Government has taken steps to cover the Tea Garden population in Assam under rural electrification scheme RGGVY;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (e) Government of India launched 'Rajiv Gandhi Grameen Vidyutikaran Yojana' – Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005, for providing access to electricity to rural households and free electricity service connections to BPL Households in the country. All the BPL households in different projects, including tea gardens of Assam, as proposed by the Implementing Agencies/ Government of Assam, have been sanctioned under RGGVY.

In the state of Assam, 24 projects covering electrification of 8,241 un-electrified villages, intensive electrification of 12,907 partially electrified villages and providing free electricity connections to 12,31,826 Below Poverty Line (BPL) households with total sanctioned project cost of Rs. 2851.29 Crore have been sanctioned so far under RGGVY. As on 30.11.2013, electrification in 8,069 un-electrified villages, intensive electrification in 12,518 partially electrified villages has been completed and free electricity connections to 10,41,589 BPL households have been released. An amount of Rs. 2413.48 Crore has been released by Rural Electrification Corporation (REC) for these projects.